

31-8-82 against the scheme of formation of Trivandrum Division.

(b) and (c).

(Rs. in 000s)

Name of work	Outlay for 1982-83
(i) Formation of Trivandrum Division . . . . .	10,00
(ii) New BG Line from Tirunelveli to Trivandrum Central via Nagercoil with a branch line from Nagercoil to Kanyakumari. . . . .	1,50,00
(iii) Proposed new BG Railway line between Ernakulam and Alleppey . . . . .	3,00,00
(iv) Alleppey-Kayamkulam . . . . .	1,40,00
(v) Doubling of Shoranur-Alwaye Section-I . . . . .	12,89
(vi) Doubling of track between Shoranur-Alwaye-II . . . . .	1,32,64
(vii) Shoranur-Alwaye Section—Land Acquisition for Phase-III . . . . .	2,51
(viii) Shoranur-Alwaye Section—Patch doubling of remaining single line sections (24.33 kms)-Phase III. . . . .	7,11
(ix) Conversion of Cochira into crossing station . . . . .	81
(x) Chengannur—Provision of second signalled loop. (2) Perinad—Provision of second signalled loop (3) Vaikom Road—Conversion to crossing station. . . . .	50
(xi) Provision of additional loop to hold 70 vehicles with simultaneous reception facilities at (i) Tiruvalla (ii) Varkala and (iii) Kaunagapalli . . . . .	1
(xii) Trivandrum Central—Land acquisition for proposed coaching yard complex and goods shed near Killipalem . . . . .	1
(xiii) Improvement to Station buildings at Tiruvalla Changanacheri and Mavelikare . . . . .	2,70
(xiv) Trivandrum Central—Construction of 24 units Type I and 12 units Type II quarter for essential staff. . . . .	3,36

### Setting up of a Population Advisory Council

76. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have set up a population advisory council to analyse the implementation of the Family planning programme and to suggest strategies for achieving the demographic goals of the country; and

(b) if so, who are the members of the advisory council, what are the terms of reference and functions of the council and when the council is likely to submit its report?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b). The Government have set up a Population Advisory Council. The membership and terms of reference of the Council are given in the Resolution laid on the Table of the House. [Placed in Library. See No. LT-4156/82]. The Council is to be a standing body and will meet from time to time and as such is not expected to submit any final report.

### Eligible Couples Covered by Family Planning Devices during Last Three Years

77. SHRI BALASAHEB VIKHE PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the number and National ave-

rage of eligible couples covered by the family planning devices during each of the last three years and so far in 1982, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): Required information is given in the Statements I, II laid on the Table of the House [Placed in Library. See No. LT-4157/82].

#### Committee of Experts for Road Safety

78. SHRI BALASAHEB VIKHE PATIL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Government have decided to constitute a committee of experts to draw up long-term and short-term programmes for road safety to be adopted by State Governments and Union Territory Administrations;

(b) if so, who are the members of the committee and what will be the functions of the committee;

(c) whether Government have reviewed the problems faced by transport operators and organisations in their inter-State operations;

(d) if so, State-wise details in this regard; and

(e) what steps Government have taken or propose to take to solve these problems?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESARI): (a) Yes, Sir.

(b) Details of the committee members and its functions are given in the attached statement.

(c) to (e) In so far as problem relating to inter-State operations are concerned, the review undertaken in the meeting brought out the main cons-

traints such as multiplicity of checkposts on the roads and wide variations in the M. V. taxes levied by different States. The State Governments have been advised on the need for establishing unified checkposts. As for bringing out rationalization in the matter of motor vehicular taxes, it was decided that a Minister-level Committee be constituted to examine the issue and provide General Guidelines for adoption by all States. The Committee is being constituted.

#### Statement

#### Members of the Committee on Road Safety Measures

1. Shri Govind Jee Misra, Joint Secretary (T), Transport Bhawan, New Delhi. Chairman.
2. Shri P. C. Bhasin, ADG (R) & Secretary, Indian Road Congress, Transport Bhawan, New Delhi. Member
3. Shri S. K. Mallik, Director, Bureau of Police Research and Development Ministry of Home Affairs, New Delhi. Member.
4. Prof. C. G. Swaminathan, Director, Central Road Research Institute, Mathura Road or his representative, New Delhi. Member.
5. Shri Manmohan Wazir, Director General (Transport), Govt. of Jammu & Kashmir, Srinagar. Member.
6. On Additional/Deputy Inspector General of Police in charge of Traffic of one of the States. Member.
7. A nominee of ASRTUS, Ashoka Estate, Barakhamba Road, New Delhi-1. Member.
8. Shri Chittaranjan Dass, Secretary General, All India Motor Transport Congress, Asaf Ali Road, Delhi. Member
9. A nominee of Indian Road and Transport Development Association (IRTDA), Bombay. Member.